

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**BUDGET SESSION, 2012**

**BULLETIN PART - I**

***MONDAY, THE 12th MARCH, 2012***

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 3:00 p.m. The day was allotted for transaction of Government Business.

**1. Questions :**

Starred Questions No.1 to No.11 were taken up and disposed. However, Starred Question No.8 was not taken up on the ruling of the Hon'ble Speaker as the subject matter is still under examination by the Committee on Subordinate Legislation.

**2. Call Attention Notice :**

Shri. Paul Lyngdoh, MLA called the attention of the Minister in-charge, Revenue under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dated 24<sup>th</sup> January, 2012 under the caption "Gogoi's residence in disputed area : Meghalaya".

Dr. R. C. Laloo, Minister, Revenue replied.

**3. Debate on Governor's Address :**

Shri. Ronnie V. Lyngdoh, Govt. Chief Whip initiated discussion.

Shri. Conrad K. Sangma, Leader of Opposition, moved the amendment to the Motion of Thanks.

Other Members who participated were Shri. Conrad K. Sangma, Leader of Opposition, Shri. Ardent M. Basaiawmoit, MLA, Shri. Manas Chaudhuri, MLA, Shri. E. C. Bamon, MLA, Shri T. D. Shira, MLA , Dr. Adviser Pariong, MLA and Shri. J. M. Marak, MLA.

**4. Adjournment :**

As there was no more business to be transacted for the day, the House was adjourned till 10 a.m. on Tuesday, the 13<sup>th</sup> March, 2012.

**H. Myllemngap,  
Secretary,  
Meghalaya Legislative Assembly.**

**No. SP. 10/MLA/BS/12/2.,**

**Dated Shillong, the 12<sup>th</sup> March, 2012.**

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**Andrew Simons,  
Additional, Secretary,  
Meghalaya Legislative Assembly.**